

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.), Delhi, Ms. Rashmi Gupta, Ld. CMM (Central) shall hold her Court in Room No.28, Ground Floor, Tis Hazari Courts with immediate effect, till completion of the renovation work in Court Room No.38, Tis Hazari Courts.

Medha
30/05/24
(MEDHA ARYA)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi
Dated : 30 MAY 2024

18500 - 545
No...../CTB/THC/2024

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officer.
5. The Ld. Chief Metropolitan Magistrate (West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Delhi Bar Association, Tis Hazari Court Complex, Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. The Assistant Engineer (Civil & Electrical), PWD to carry out requisite renovation work in Chamber and washroom attached with Court Room No.38 with the stipulation that renovation work in all aspects must be completed by 30.06.2024.
11. Telephone Operator, THC, Delhi.
12. Notice Boards, THC, Delhi (Through R & I Branch).

Medha
30/05/24
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi